

IN THE NATION COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

⁵³
23/14(1)/ND/2018

IN THE MATTER OF:

M/s Johnson Leather World Ltd.

.....PETITIONER

..... RESPONDENT

SECTION

Under Section 14(1)

Order delivered on 14.05.2018

Coram:

R.VARDHRAJAN,
Hon'ble Member (Judicial)
V.K.Subburaj,
Hon'ble Member (Technical)

For the Petitioner/Applicant : Mr. Arvind Kumar, Advocate
For the Respondents/OL :
For Income Tax Department :

ORDER

Learned counsel for the parties are present and due to paucity of time, the matter was not able to be taken up today. Post the matter on 25.05.2018.

-Sel-

(V.K.SUBBURAJ)
MEMBER (TECHNICAL)

Varinder Kumar
14.05.2018

-Sel-

(R. VARADHARAJAN)
MEMBER (JUDICIAL)